

**Fwd: Review of Telecom Consumers Protection Regulations (TCPR), 2012.**

**AJ** Ajay Jain <sro-tariff@traai.gov.in>  
Mon, 19 Aug 2024 1:14:43 PM +0530

To "Rajender Kumar Sharma" <rajender@traai.gov.in>

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**From:** "Amit Sharma" <[advfea1@traai.gov.in](mailto:advfea1@traai.gov.in)>  
**To:** "Ajay Jain" <[sro-tariff@traai.gov.in](mailto:sro-tariff@traai.gov.in)>  
**Sent:** Friday, August 9, 2024 10:04:38 AM  
**Subject:** Fwd: Review of Telecom Consumers Protection Regulations (TCPR), 2012.

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**From:** [protyushbhaduri@gmail.com](mailto:protyushbhaduri@gmail.com)  
**To:** "Amit Sharma" <[advfea1@traai.gov.in](mailto:advfea1@traai.gov.in)>  
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**Subject:** Review of Telecom Consumers Protection Regulations (TCPR), 2012.

Dear SIR,

A large number of people in our country still use regular phones and do not use mobile data. So I think, separate plans for phone call and message service should be announced by each mobile provider company. Financially, the middle class and lower class people of the country now use mobile phones for urgent needs in their daily life and it is very important for them.

Thank you.

Protyush Bhaduri  
Howrah District.  
West Bengal.  
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07/08/2024